

BIHAR STATE LEGAL SERVICES AUTHORITY



MINIMUM ACTION PLAN FOR CONDUCTING LEGAL AWARENESS PROGRAMME FOR THE PERIOD JANUARY, 2024 TO DECEMBER, 2024

BIHAR STATE LEGAL SERVICES AUTHORITY

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Bihar State Legal Services Authority

**Minimum Action Plan for conducting Legal Awareness Programme through District Legal Services Authority of the State of Bihar for the period January, 2024 to December, 2024
(In addition to other activities /programme /campaign as per directions of NALSA/BSLSA, time to time)**

January-2024

Date	Days	Topic of Awareness Programme
07.01.2024	Sunday	Legal Awareness Programme on NALSA (Legal services to Senior Citizens) Scheme-2016
13.01.2024	2 nd Saturday	Legal Awareness Programme on the topic of Rights to Information Act and on the topic of Citizens Fundamental Duties
21.01.2024	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015
28.01.2024	Sunday	Legal Awareness Programme on the topic of Juvenile Justice Act-2015 and POCSO Act

February-2024

Date	Days	Topic of Awareness Programme
04.02.2024	Sunday	Legal Awareness Programme on NALSA (Protection and Enforcement of Tribal Rights) Scheme-2015
10.02.2024	2 nd Saturday	Legal Awareness Programme on the topic of PC and PNMT Act and Dowry Act and women relates Laws
11.02.2024	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services to Children and their Protection) Scheme-2015
18.02.2024	Sunday	Legal Awareness Programme on the topic of Commercial Dispute in Commercial Court (Pre Institution Mediation & Settlement)
25.02.2024	Sunday	Legal Awareness Programme on NALSA (Legal Services to Disaster Victims through Legal Services Authority) Scheme-2010

March-2024

Date	Days	Topic of Awareness Programme
03.03.2024	Sunday	Legal Awareness Programme on NALSA(Legal Services to the victims of Drug abuse and Eradication of Drug Menace) Scheme-2015
09.03.2024	2 nd Saturday	Legal Awareness Programme on National Lok Adalat
10.03.2024	Sunday	Legal Awareness Programme on NALSA (Legal services to Victims of Acid Attacks) Scheme-2016
17.03.2024	Sunday	Legal Awareness Programme on the topic of Plea Bargaining (in Jail)

April-2024

Date	Days	Topic of Awareness Programme
07.04.2024	Sunday	Legal Awareness Programme on NALSA(Effective Implementation of Poverty Alleviation) Scheme-2015
28.04.2024	2 nd Saturday	Legal Awareness Programme on the topic of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act,2013

May-2024

05.05.2024	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganized Sector) Scheme-2015
11.05.2024	2 nd Saturday	Legal Awareness Programme on National Lok Adalat
12.05.2024	Sunday	Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme-2015
19.05.2024	Sunday	Benefits of Plea Bargaining/Compounding of offences
26.05.2024	Sunday	Legal Awareness Programme on the topic of Lok Adalat and ADR System-Mediation

June-2024

Date	Days	Topic of Awareness Programme
02.06.2024	Sunday	Bihar Victim Compensation Scheme-2014 (Amended upto date)
08.06.2024	2 nd Saturday	RTI and RTE Act.
09.06.2024	Sunday	Legal Awareness Programme on the topic of Mediation
16.06.2024	Sunday	NALSA (Legal Services For Differently Abled Children) Scheme, 2021
23.06.2024	Sunday	BSLSA's Scheme (Integration of Transgender Person And their Rehabilitation and Providing Access to Justice, 2023 (SITARA,2023)
30.06.2024	Sunday	Legal Awareness Programme on JJ Act and POCSO Act.

July-2024

Date	Days	Topic of Awareness Programme
07.07.2024	Sunday	Legal Awareness Programme on NALSA (Legal services to Victims of Acid Attacks) Scheme-2016
13.07.2024	2 nd Saturday	Legal Awareness Programme on National Lok Adalat
14.07.2024	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services to Children and their Protection) Scheme-2015
21.07.2024	Sunday	Legal Awareness Programme on the topic of Law and Procedure of Adoption
28.07.2024	Sunday	Legal Awareness Programme on NALSA(Legal Services to the victims of Drug abuse and Eradication of Drug Menace) Scheme-2015

August-24

Date	Days	Topic of Awareness Programme
04.08.2024	Sunday	Legal Awareness Programme on NALSA (Protection and Enforcement of Tribal Rights) Scheme-2015
10.08.2024	2 nd Saturday	Legal Awareness Programme on National Lok Adalat
11.08.2024	Sunday	Legal Awareness Programme on the topic of Commercial Dispute in Commercial Court (Pre Institution Mediation & Settlement)
18.08.2024	Sunday	Legal Awareness Programme on NALSA(Effective Implementation of Poverty Alleviation) Scheme-2015

September-2024

Date	Days	Topic of Awareness Programme
01.09.2024	Sunday	Legal Awareness Programme on the topic of Juvenile Justice Act-2015 and POCSO Act
08.09.2024	Sunday	Legal Awareness Programme on NALSA (Legal Services to Disaster Victims through Legal Services Authority) Scheme-2010
14.09.2024	2 nd Saturday	Legal Awareness Programme on National Lok Adalat
15.09.2024	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015
22.09.2024	Sunday	Legal Awareness Programme on the topic of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act,2013
29.09.2024	Sunday	Legal Awareness Programme on the topic of Plea Bargaining and Compounding of offences (in Jail)

October-2024

Date	Days	Topic of Awareness Programme
06.10.2024	Sunday	NALSA (Legal Services For Differently Abled Children) Scheme, 2021
20.10.2024	Sunday	BLSA's Scheme (Integration of Transgender Person And their Rehabilitation and Providing Access to Justice, 2023 (SITARA,2023)
27.10.2024	Sunday	Environment Laws

November-2024

Date	Days	Topic of Awareness Programme
03.11.2024	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganized Sector) Scheme-2015
09.11.2024	2 nd Saturday	Legal Services Day
10.11.2024	Sunday	Bihar Victim Compensation Scheme-2014 (Amended upto date)
17.11.2024	Sunday	Legal Awareness Programme on the topic of Rights to Information Act and on the topic of Citizens Fundamental Duties
24.11.2024	Sunday	Legal Awareness Programme on the topic of PC and PNDA Act and Dowry Act and women relates Laws

December-2024

Date	Days	Topic of Awareness Programme
01.12.2024	Sunday	RTE Act
08.12.2024	Sunday	Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme-2015
14.12.2024	2 nd Saturday	Legal Awareness Programme on National Lok Adalat
15.12.2024	Sunday	BLSA's Scheme (Integration of Transgender Person And their Rehabilitation and Providing Access to Justice, 2023 (SITARA,2023)
22.12.2024	Sunday	RTI Act

Details of Legal Awareness Programme on special Dates

Chairperson of the DiLSAs, may direct organization of Legal Awareness Programmes in any manner, as he deems fit, on any of the area concerning Legal Services Authority.

S.N	Date	Day	Remarks
1	26.01.2024	National "Republic Day"	Celebration of National "Republic Day"
2	08.03.2024	International Women's Day	All DiLSAs to organize a felicitation ceremony for women's doing exceptional work in various fields e.g.:- Sports, Education, Law and Medicine etc.
3	01.05.2024	International Labour Day	All DiLSAs to organize legal awareness programme on the occasion of International Labour Day highlighting Rights and benefits provided to them under various welfare schemes.
4	31.05.2024	Anti-tobacco Day	All DiLSAs to organize an Oath taking Ceremony with all Judicial Officers, Staffs and other Stakeholders including Civilian will take oath to quite Tobacco, alcohol or any kind of Drugs.
5	05.06.2024	World Environment Day	All DiLSAs to make suitable arrangement with the help of Forest Department for the plantation of tree and flowers in this occasion.
6	21.06.2024	International Yoga Day	All DiLSAs to organize yoga programme on the occasion of Yoga Day.
7	26.06.2024	International Day against Drug Abuse & Illicit Trafficking	All DiLSAs to organize an Oath taking Ceremony with all Judicial Offices, Staffs and Stakeholders including Civilian participant will take oath to quite Tobacco, alcohol or any kind of Drugs.
8	15.08.2024	Independence Day	Celebration of "Independence Day"
9	27.09.2024	World Tourism Day	All DiLSAs to organize legal awareness programme on the occasion of World Tourism Day in historical places and places of Worship of all religions in Bihar and putting the hoardings, boards or flex boards relating to Legal Services
10	01.10.2024	Senior Citizen's Day	All DiLSAs to organized legal awareness programme on the occasion of Senior Citizen's Day regarding Rights and benefits provided to them under various welfare schemes.
11	10.10.2024	World Mental Health Day	All DiLSAs to organize Legal Awareness programme related to NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015. A health check up camp for Mentally ill persons may be organized in jail with the help of jail authorities and CMO.

12	11.10.2024	Girl Child Day	All DiLSAs to organize a felicitation ceremony for Girls doing exceptional work in various fields e.g.: -Sports, Education, Law and Medicine etc.
13	09.11.2024	Legal Services Day	All DiLSAs to organize Awareness Programme on the Legal Services Day wherein they can conduct (1)Door to Door Campaign (2) Street Plays (3) Cultural Programme and (4) Rallies etc. Banners, Posters and any other information dissemination, can be adopted to spread legal awareness amongst the masses. The DiLSAs are requested to organize a function to award the best PLV or Panel Lawyer.
14	07.11.2024 to 08.11.2024	Legal Aid Help Desk	At Chhath ghat
15	26.11.2024	Constitution Day	All DiLSAs to organize seminars on Rights to Education, Understanding our Constitution, Fundamental Rights and Duties etc.
16	10.12.2024	Human Rights Day	All DiLSAs to organize a felicitation Ceremony for women doing exceptional work in various fields e.g.: - Sports, Education , Law and Medicine etc.

Special Campaign

01	04.03.2024 To 08.03.2024	Door to Door Campaign	05 Days Celebration of "International Women Day and Week Celebration" (Pradhikaar Aapke Dwaar)
02	Durnig Pitrapaksh	Legal Aid Help Desk	Pirtapaksh (Gaya)
03	30.10.2024 To 08.11.2024	-do-	Ek Diya Vidhik Sewa ke nam
04	15.11.2024 To 15.12.2024	-do-	Sonpur Mela
05	26.11.2024 To 02.12.2024	Constitution Week	Legal Services Camp on various Schemes of NALSA/ BSLSA
06	During Kalpvaas	Legal Aid Help Desk	Kalpvaas Mela

District & Sessions Judges-cum-Chairperson, DiLSA shall direct the DiLSa to provide legal aid helpdesk in any important event in their district where the people attend any festival/mela/fair, so that legal awareness can be spread among public.

Schedule for the programme in the Legal Literacy Clubs

Year-2024

S.N	Date	Topics
1.	20.01.2024	Group Discussion on Preamble, Fundamental Duties and Right to Education under Indian Constitution
2.	27.01.2024	Essay writing on Constitution Values
3.	03.02.2024	On the Spot Painting Competition on Preamble of constitution of India
4.	20.04.2024	Essay writing on Importance of Scientific Invention in our life
5.	27.04.2024	Slogan writing Competition :- 1. Prevention of Ragging in School and Colleges 2. Save Water
6.	01.06.2024	Debate on ill effects of Child Marriage
7.	15.06.2024	Essay writing on Rights of Senior Citizens
8.	22.06.2024	On the Spot Painting Competition on Environment Protection
9.	26.06.2024 (International Day against Drug Abuse and Illicit Trafficking)	Slogan March on International Day against Drug Abuse and Illicit Trafficking
10.	20.07.2024	Debate on Rise in Population- Boon or Curse
11.	27.07.2024	Essay writing on Protection of Women from Domestic Violence Act, 2005
12.	03.08.2024	On the Spot Painting Competition on Road Safety
13.	17.08.2024	Essay writing on Save Electricity
14.	24.08.2024	Poetry recitation on the ways to stop Child Labour
15.	07.09.2024	Essay writing on Fundamental Rights & Fundamental Duties of India under Indian Constitution
16.	21.09.2024	On the Spot Painting Competition on Mithila Painting
17.	28.09.2024	Essay writing on Importance of Hindi
18.	05.10.2024	On the Spot Painting Competition on Importance of Technology in our life
19.	19.10.2024	On the Spot Painting Competition on Cleanliness
20.	26.10.2024	Essay writing on Mental Health
21.	23.11.2024	Discussion on Legal Services
22.	07.12.2024	On the Spot Painting Competition on the Environment
23.	21.12.2024	Discussion on Scientific Temper as Fundamental Duties

Note:- DLSAs may conduct their own programmes in the Legal Literacy Clubs apart from the above aforesaid schedule.

Meetings:-

<u>Date of the meeting by High Level Committee</u>	Meeting of High Level Committee constituted U/S 16 (2) of Juvenile Justice (Care & Protection of Children) Act, 2015 to be conducted by BSLSA
Fourth Week of April	
Fourth Week of October	

Meeting conducted by DiLSA (Body of DiLSA)	Last Saturday of Month
Meeting of Mentoring & Monitoring Committee	Every Second Friday & Fourth Friday of Month

<u>Date of the meeting by Learned CJMs</u>	Learned CJMs to conduct review of pendency of cases as per Section 16 (1) of JJ Act, 2015 All Learned CJMs through DiLSAs shall send the report of the meeting to BSLSA by 05 th of the next preceding month i.e. April, July, October and January.
18.03.2024	
10.06.2024	
09.09.2024	
09.12.2024	